

1	2	3	4	5	6	7	8
8. Karnataka	Heavy Rains/ Floods	June-Sept. 98	30	27	10339	85.49	310
9. Kerala	Heavy Rains/ Landslides	June-Sept. 98	14	14	2901	0.89	138
	Heavy Rains	March,		14	1452		43
	Heavy Rains	May, 98		14	76	0.01	39
	Rains	28 Oct. 98		1			4
10. Madhya Pradesh	Flood	12 Sept. 98	45	8			
11. Maharashtra	Lightening/ Cyclone	1-7 June 98	31	6			10
12. Meghalaya	Flood	14, 27 July 98 17 Aug. 98 4 Sept. 98		1	123	0.85	3
13. Orissa	Flood	Sept. 98	30	8		12.71	1
	Thunder	24 March 98		1	3	0.05	22
	Squalls						
	Cyclone	15 Nov. 98		2			
14. Punjab	Flood	9-10 July 98	17	13	90	0.06	24
15. Rajasthan	Cyclone	9 June 98	30	3			12
16. Sikkim	Landslide/ Heavy Rains	30 May, 4th June 98	4	4			10
17. Tripura	Flood	22 July 98		2			17
18. Uttar Pradesh	Flood	15 July 98	83	49	14982	121.93	989
	Land Slides	11-13 & 17-19 Aug. 98		6	378	0.72	339
	Hailstorm/ Rains	7 May 98		1	236		5
19. West Bengal	Landslide/ Heavy Rains	7-8 July 98	18	1		0.40	14
	Flood/Rain	16 July 98		7		21.13	165
	Thunder	24 March 98		1	18	0.30	48
	Squalls						
	Cyclone	8-9 April 98		2	503	1.51	5

[English]

**Pending Applications for P.G.
Courses in Dentistry**

288. SHRI P. S. GADHAVI :

SHRI B. M. MENSINKAI :

Will the Minister of HEALTH AND FAMILY
WELFARE be pleased to state :

(a) the details of Dental Colleges whom per-
mission has been accorded in 1997 to open different
post-graduate courses in Dentistry in the country;

(b) the details of colleges whose applications
have been awaiting clearance since 1996-97 but have
not yet been cleared;

(c) the reasons for such a delay in each case;
and

(d) the steps taken by the Government for
early clearance of these colleges ?

THE MINISTER OF STATE OF THE MINISTRY OF
HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI):

(a) Statement-I is enclosed.

(b) to (d) Statement-II is enclosed.

Statement-I

The Names of College which have been granted permission to start MDS Courses in 1997

S. No.	Name of the Dental College,	Date of Permission	Name of Speciality
1.	Regional Dental College, Guahati (Assam)	05-01-97	(i) Periodontics (ii) Conservative Dentistry
2.	Bapuji Dental College, Davengere (Karnataka)	07-01-97	(i) Oral Pathology (ii) Community Dentistry
3.	College of Dental Sciences, Davengere (Karnataka)	07-01-97	(i) Pedodontics (ii) Oral & Maxillofacial Surgery (iii) Periodontics (iv) Conservative Dentistry (v) Orthodontics (vi) Prosthodontics
4.	Govt. Dental College, Goa	11-02-97	(i) Prosthodontics (ii) Orthodontics
5.	KLE Society's Institute of Dental Sciences, Belgaum (Karnataka)	17-09-97	(i) Community Dentistry (ii) Oral Medicine & Radiology
6.	Yenepoya Dental College, Mangalore	02-12-97	(i) Oral Pathology (ii) Orthodontics (iii) Oral Surgery (iv) Conservative Dentistry (v) Periodontics (vi) Orthodontics

Statement-II

The Names of Colleges whose applications for starting of MDS Courses/Increase of seats in MDS Courses have been awaiting clearance since 1996-97 and reason thereof

Sl. No.	Name of College	Date of receipt of complete application	Name of speciality	Reasons for delay	Steps taken by Govt. for early clearance.
1	2	3	4	5	6
1.	Ragas Dental College, Chennai	24.2.97	i) Prosthodontics	i) The recommendation of Dental Council of India received on 12.12.97 which were found to be contradictory. The clarification regarding contradictory recommendation were called from DCI on 28.4.98 which has since been received on 20.11.98 and is under process.	—
		24.2.97	ii) Pedodontics	ii) The Scheme was sent to Dental Council of India on 8.4.97. The recommendation of DCI is awaited.	Reminders have been sent to DCI for expediting its recommendation. Last reminder has been sent on 14.10.98.
2.	Yenepoys Dental College & Hospital, Mangalore	7.1.97	i) Oral Medicine ii) Pedodontics iii) Conservative Dentistry.	Recommendation of DCI are awaited since 28.1.97	-do-
3.	Vinavaka Mission's Dental College, Salem (Tamilnadu)	4.4.97	i) Oral Surgery ii) Orthodontia iii) Periodontics iv) Oral Pathology v) Prosthodontics	Recommendation of DCI are awaited since 8.4.97.	Reminders have been sent to DCI for expediting its recommendation, last reminder sent on 14.10.98

1	2	3	4	5	6
4.	MRA Dental College Bangalore	Feb, 1997	i) Oral Surgery ii) Conservative Dentistry	The recommendation of DCI has been received on 16.12.97. While examining the recommendations, it was found that the college had made admission without prior approval of Central Govt. and this violated the provisions of Dentists (Amendment) Act, 1993. The applicant had been asked, why they had done so. The reply has been received and is under process.	A personal hearing has been given to applicant in Oct. 98 in order to dispose of the case.
5.	KVG Dental College Sullia (Karnataka)	4.2.97	Periodontics	Recommendation of DCI is awaited since 27.2.97	Reminders have been sent to DCI for expediting the recommendation. Last reminder has been sent on 14.10.98.
6.	Rajas Dental College, Vadukulam (Tamilnadu)	22.9.97	i) Conservative Dentistry ii) Oral & Maxillo- facial Surgery iii) Prosthetic	Recommendation of DCI is awaited since 16.10.97	-do-

Supply of Foodgrains

289. SHRI CHAMAN LAL GUPTA : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the loss/profit incurred by each State/UT against the supply of foodgrains under various schemes during the last three years and till date;

(b) whether any complaints have been received regarding misuse of foodgrains supplied under BPL/PDS etc.;

(c) if so, the details thereof and the action taken in the matter;

(d) the cost and quantity of the ration which have been damaged, misplaced in stores and during transportation in each State/UT;

(e) the States where the demand for supply of ration has been increasing every year and the reasons therefor; and

(f) the steps taken to check the misappropriation and alleged smuggling of foodgrains across the borders especially in Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV : (a) The details of loss/profit incurred by each State/Union Territory against the supply of food-grains under various schemes are not maintained by the Central Government.

(b) and (c) The complaints regarding misuse of foodgrains supplied under PDS including quota earmarked for population below poverty line (BPL) are

referred to State/UTs for appropriate action, as and when they are received, as the responsibility of distribution of foodgrains to the consumers rests with the State Government/UT Administration. No major complaint of misuse of foodgrain has been received. However, in a vast operation like PDS where commodities are distributed through the network of more than 4.51 lakhs Fair Price Shops (FPS) throughout the country to about 16 crore families, some shortcomings here and there cannot be ruled out altogether.

(d) State/UT-wise details of cost and quantity of ration damaged, misplaced in stores and during the transportation are not maintained by the Central Government.

(e) With the increase in population generally the demand for supply of ration has been increasing from all States/UTs.

(f) The Ministry of Home Affairs takes necessary action in consultation with the State authorities concerned to check alleged smugglings of foodgrains across the international borders. TPDS guidelines provide for setting up of Vigilance Committees to check mis-appropriation of PDS foodgrains.

[Translation]

Deputation of PMF in Bihar

290. SHRI RAGHUVANSH PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of companies of Para Military Forces demanded by the Government of Bihar to curb